TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

Dated: 29/10/2026

CYBER APPEAL/10/2024

The Managing Director State Bank Of India & Ors. …Petitioner (s)

Versus

M/s Samayaal Enterprises And Ors. …Respondent (s)

For Applicants/Appellants/ Petitioners Advocate	**For Respondents Advocate**
Mr. Rajiv B. Samaiyar Mr. Anurag Vashishtha Ms. Anushka Ahuja .	Mr. Jitendar Singh Mr. Nagmani For R1; Mr. Anand Shankar Jha For R2 & R3; Mr. Umang Saini For R4;

The Hon'ble Bench did not assemble today.

List on 15.12.2026.

B.O.

(D. B. CHETRI)

COURT MASTER (COURT NO.1)

/AS/